

F.No.: N-15011/2/2025-NC
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Notary Cell

4th Floor, Middle B Wing, Janpath Bhawan,
Janpath, New Delhi-110001 Dated: 22.08.2025

NOTICE

Subject: Suspension of Certificate of Practice of Notary – case of Shri Konisi Trinadha Rao, Notary Reg No. 10758

The Central Government, being the appropriate Government in respect of the Notaries appointed by it, in exercise of the powers conferred on it under Rule 13(12)(b)(ii) of the Notaries Rules, 1956, has decided to suspend Shri Konisi Trinadha Rao, Notary Reg. No. 10758 from practicing as a Notary for a period of two years i.e. from 22.08.2025 to 21.08.2027. The details of the Notary are as under:

Name	Registration No.	Address	Area of Practice of the Notary	Period of Suspension	Reason of Suspension
Shri Konisi Trinadha Rao	10758	D. No. 12-162, Belana Street, Cheepurupalli Town-Post, Vijayanagam Street, Andhra Pradesh-531020	Cheepurupalli Town, Vijanagam Distt. A.P.	22.08.2025 to 21.08.2027	Rule 13 of Notaries Rules, 1956



(Radhe Shyam Singh)

Under Secretary, Notary Cell